

BEFORE THE NATIONAL GREEN TRIBUNAL
(WESTERN ZONE) PUNE

ORIGINAL APPLN : 37/2025

APPLICANT : PUSHKAR KULKARNI

VS

RESPONDENTS : PUNE MUNICIPAL
CORPORATION & ORS

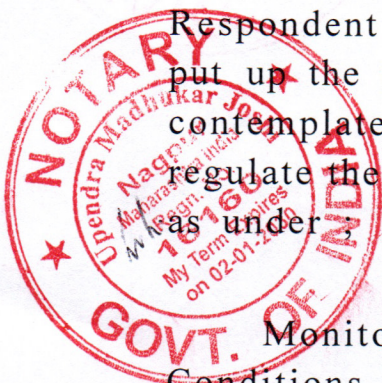
AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 9
NAMELY THE CENTRAL GROUND WATER AUTHORITY

The Respondent No. 9 in the instant matter most humbly states ;

That this Hon'ble tribunal was pleased to advise the Respondent No. 9 namely the Central Ground Water Authority to put up the proposal for setting up the monitoring system as contemplated under Clause 10. of the consolidated guidelines to regulate the ground water extraction in India which is reduced as under

Monitoring of compliance of No objection Certificate Conditions, Central Ground Water Authority & State/ UT Ground Water Authorities shall take the following steps;

- a. Suitable MIS will be developed for compliance monitoring.
- b. District Collectors/ Dy Commissioner (DCs) / District magistrates (DM) are authorized to take enforcement measures like sealing of unauthorized ground water abstraction structures, disconnection of electricity, launching of prosecution against those violating the no objection Certificate conditions and taking action for position of Environmental Compensation.
- c. Technical officers of CGWB/CGWA and state ground water



organization are authorized to take actions with respect to monitoring and periodic inspections with the approved of competent authority.

- d. In case of violation of any of the No Objection Certificate Conditions, the proponents shall be liable to pay the penalties as per section 16.

It is further submitted that the Respondent No.9 monitors that the site inspections & compliance with conditions stipulated in issued NOCs is being carried out regularly by the Regional Officers of the CGWA. The status of inspections and compliance monitoring is also reviewed on monthly basis by CGWA Headquarters to ensure timely conduct of site inspections.

It is further submitted that whenever an application for renewal of NOC is submitted to CGWA, compliance with all conditions of the previously issued NOCs is thoroughly examined & verified. In cases of non-compliance, appropriate penalties are imposed in accordance with Table 16.1 of the CGWA Guidelines.

In addition to the same, an online system for assignment and monitoring of applications for site application is under process for streamlining and strengthening the compliance monitoring mechanism.

Hence this Affidavit.

PUNE

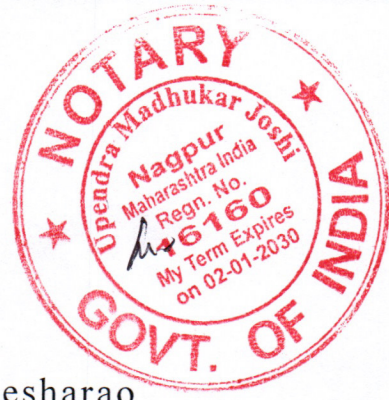
DATED : 08/06/26

FOR CENTRAL GROUND
WATER AUTHORITY

(Regional Director)

डॉ. उमेश एस. बालपांडे/Dr. Umesh S. Balpande
क्षेत्रीय निदेशक/Regional Director
भारत सरकार/Government of India
केन्द्रीय भूमि जल बोर्ड/Central Ground Water Board
जल संसाधन, नदी विकास और/Department of Water Resources
गंगा संरक्षण विभाग/River Development & Ganga Rejuvenation
जल शक्ती मंत्रालय/Ministry of Jal Shakti
मध्य क्षेत्र, नागपुर/Central Region, Nagpur





Solemn Affirmation

I Dr. Umesh S. Balpande S/O Shesharao Balpande, Aged about 49 years, working as Regional Director, in Central Ground Water Board having office at Central Ground Water Board, New Secretariate Building, opp. VCA Stadium, Civil Lines Nagpur -440001 do hereby take oath and state on solemn affirmation:

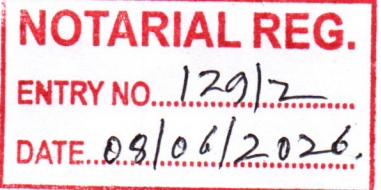
That I am working as a Regional Director with the Central Ground Water Authority the Respondent No. 9 herein. I am conversant with the facts of the present case and therefore able to depose the same.

I say that the Counsel as per my instructions has drafted the above Affidavit . I have gone through the contents of the above and understood the same. I say that the contents of the Affidavit are true to my knowledge and as per the records of the Authority

which I believe to be true. Hence, signed and verified at Nagpur on this 08 day of JUNE, 2026.

Deponent

I know & Identify the Deponent.



Sworn before me on this 08th day of June 2026 at Nagpur by Shri/Smt./Ku. Umesh S. Balpande R/o Nagpur who has been identified by Shri/Smt. Atul Pathak Advocate, Nagpur.

डॉ. उमेश एस. बालपांडे/Dr. Umesh S. Balpande
क्षेत्रीय निदेशक/Regional Director
भारत सरकार/Government of India
केन्द्रीय भूमि जल बोर्ड/Central Ground Water Board
जल संसाधन, नदी विकास और/Department of Water Resources
गंगा संरक्षण विभाग/River Development & Ganga Rejuvenation
जल शक्ती मंत्रालय/Ministry of Jal Shakti
मध्य क्षेत्र, नागपुर/Central Region, Nagpur.

NOTARY
GOVT. OF INDIA
Nagpur (M.S.) INDIA



Atul Pathak
(Atul J Pathak)
Advocate



NOTARIAL REG.
ENTRY NO. 1234
DATE 12/12/2023



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NOTARIAL REG.
ENTRY NO. 1234
DATE 12/12/2023